COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS 1955

THIRTY-EIGHTH REPORT





LOK SABHA SECRETARIAT

NEW DELHI

September, 1955.

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MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

- 1. Shri M. Ananthasayanam Ayyangar-Chairman.
- 2. Shri P. Natesan
- 3. Shri Raghunath Singh
- 4. Shri Nageshwar Prasad Sinha
- 5. Shri Ganesh Sadashiv Altekar
- 6. Shri Goswamiraja Sahdeo Bharati
- 7. Shri Narendra P. Nathwani
- 8. Shri Radheshyam Ram Kumar Morarka
- 9. Shrimati Ila Palchoudhuri
- 10. Shri N. Rachiah
- 11. Shri Natabar Pandep
- 12. Shri Bhawani Singh
- 13. Shri C. Madhao Reddi
- 14. Shri C. Madhao Reddi
- 15. Shri N. Sreekantan Nair.

SECRETARIAT

Shri N C. Nandi-Deputy Secretary

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- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf, this their Thirty-eighth Report.
- 2. The Committee met on the 19th September, 1955 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 23rd September, 1955.
- 3. The Members whose Resolutions had been included in the List of Business for the 29th September, 1955 were also invited to be present at the sitting. One of them attended the sitting.
- 4. The Committee considered a representation received from Shri Bishwa Nath Roy and 32 other members for increasing the time allotted to the resolution regarding the appointment of a Commission to suggest measures for the development of Indian Shipping which had been moved by Shri Raghunath Singh on the 9th September, 1955. The Committee after considering all aspects of the resolution and taking into account the importance of the subject matter decided to extent the time of 3 hours already allotted to this resolution by 45 minutes.
- 5. The Committee having considered all aspects with respect to the Resolutions in the List of Business for the 23rd September, 1955, recommend the following time-table:
 - (1) Resolution regarding Appointment of a Commission to suggest measures for development of Indian shipping.

Out of the original allotment of 3 hours and the additional 45 minutes now recommended for this Resolution 1 hour and 36 minutes were taken up on the 9th September, 1955. The balance of 2 hours and 9 minutes may be completed on the 23rd September, 1955. (Visel

(2) Resolution regarding Regrouping of Railways.

3 hours.

(3) Resolution regarding appointment of a Committee on industrial and commercial undertakings. 3 hours.

(4) Resolution regarding ceiling on profits.

2 hours.

New Delhi:

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The 21st September, 1955. M. ANANTHASAYANAM AYYANGAR.

APPENDIX

Motion re: Adoption of the Thirty-eighth Report of the Committee on Private Members' Bills and Resolutions.

The following motion was moved by Shri Raghunath Singh and was adopted by the House on the 23rd September, 1955:—

"That this House agrees with the Thirty-eighth Report of the Committee on Private Members' Bills and Resolutions, presented to the House on the 21st September, 1955."

[L. S. Deb., dated 23rd September, 1955.]